

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I

Item 45

IA No. 686/2023
And
CP(IB) No. 452/Chd/Hry/2019

Under Section 9, IBC 2016
R 11 NCLT 2016

In the matter of:-

Shri Sanjay Wighmal
Sole Proprietor Flowguards

...Petitioner/ Operational Creditor

Vs.

Rasandik Engineering Industries India Ltd.

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 06.12.2023.

-sd-
Court Officer

November 08, 2023
SM